

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-108**  
New IA-2685/2021  
In  
IB-1443(ND)/2019

**IN THE MATTER OF:**

M/s. Elite Steels Pvt. Ltd.

**Vs.**

M/s Growthways Trading Pvt. Ltd.

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 01.07.2021**

**CORAM:**

**SHRI P.S.N PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

For the Respondent

For the Intervener

:

: Mr. Mohit Nandwani Adv for Suspended Directors

: RP Sunil Kumar Agrawal along with Advocate Mr. Manoj  
Kumar Garg

**ORDER**

**IA No. 2685/2021**

This is an application filed under Section 66 of IBC. The Counsel for the Suspended Board of Directors is present and prayed for grant of two weeks time. The time prayed for is granted. Therefore, post this Application after three weeks.

Put up on 03.08.2021.

- Sd -

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

- Sd -

**(P.S.N PRASAD)**  
**MEMBER (JUDICIAL)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-108**

IA-2089/2020

In

IB-1443(ND)/2019

**IN THE MATTER OF:**

M/s. Elite Steels Pvt.. Ltd.

**Vs.**

M/s Growthways Trading Pvt. Ltd.

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 01.07.2021**

**CORAM:**

**SHRI P.S.N PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

For the Respondent

For the Intervener

:


: Mr. Mohit Nandwani Adv for Suspended Directors


: RP Sunil Kumar Agrawal along with Advocate Mr. Manoj  
Kumar Garg

**ORDER**

**IA No. 2089/2021**

Heard the submissions made by the Counsel for both the parties and the matter is now be posted for arguments on 03.08.2021.

  
**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

  
**(P.S.N PRAŚAD)**  
**MEMBER (JUDICIAL)**